

(b) if so, the details thereof;

(c) whether it is also a fact that they are also deprived of free medical facilities and pure drinking water;

(d) if so, the details thereof;

(e) whether Government is actively considering to enhance the monthly pension and provide other facilities;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) There has not been any provision of pension for the gas victims of Bhopal.

(c) and (d) No, it is not true. Department of Bhopal Gas Tragedy Relief and Rehabilitation, Government of MP is providing free of cost medical facilities through its 6 Hospitals and 9 Day Care Units and 3 Ayurvedic, 3 Homeopathic and 3 Unani Dispensaries to the Gas Victims. Bhopal Memorial Hospital and Research Centre, a super speciality hospital is also providing free medical facilities to Bhopal Gas Victims. Municipal Corporation, Bhopal is providing pure drinking water to gas affected localities of Bhopal.

(e) to (g) Government of India has provided its share of 75% of total outlay of Rs. 272.75 crore as Additional Central Assistance for various rehabilitation activities for the gas victims under the new Plan of Action submitted by Government of M.P. This includes a provision of Rs. 30 crore earmarked for payment of pension @ 1000 p.m. for estimated 5000 widows of Gas Victims for 5 years.

#### **Rehabilitation of Bhopal Gas victims**

†979. SHRI RAGHUNANDAN SHARMA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that 75 per cent contribution by Government and 25 per cent by Madhya Pradesh Government has been ensured for schemes being operated for gas tragedy victims;

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†Original notice of the question was received in Hindi.

(b) if so, whether it is a fact that as per the said agreement the amount for the rehabilitation schemes being operated for gas tragedy victims is being provided to Madhya Pradesh Government; and

(c) if not, by when the amount would be provided?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) Government of India had released its share of 75% of total outlay of Rs. 258 crore for the first Action Plan of the State Government of MP for medical, economic, social and environmental rehabilitation of Bhopal Gas Victims, approved in 1990. The implementation of this Action Plan was completed in July, 1999.

In July, 2010, Government of India has further released its share of 75% of the total outlay of Rs. 272.75 crore as Additional Central Assistance for schemes for medical, economic, social rehabilitation and for providing safe drinking water under the New Plan of Action submitted by Government of MP.

#### **Filling up of vacancies in NIPER**

980. DR. JANARDHAN WAGHMARE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of faculty members, scientists and non-teaching staff who have left National Institute of Pharmaceutical Education and Research, Mohali (NIPER) in the last ten years without completing their contract;

(b) whether Government is aware that various committees in NIPER has been unable to fill up various vacancies over the last three years;

(c) if so, the steps taken by Government to reorganize these committees, so that the vacancies could be filled immediately; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) NIPER Mohali has informed that during the last ten years 8 Assistant/Associate Professors, 26 Scientists/Technical Supr. Grade I/II/ Technical Assistant/Junior Technical Assistants and 12 other staff have left the institute before completing five year contract period.